

Central Administrative Tribunal

Principal Bench, New Delhi



O.A. No.598/2020
 M.A. No.768/2020
 With
 O.A. No.599/2020
 M.A. No.769/2020

Friday, this the 28th day of February 2020

**Hon'ble Sri Justice L. Narasimha Reddy, Chairman
 Hon'ble Sri A. K. Bishnoi, Member (A)**

O.A. No.598/2020

1. Rohit Kumar Chauhan, Group B
 Post of Supdt.
 Age 51 years
 s/o Late Shri S K Chauhan
 under the Cadre Controlling Authority of
 Chief Commissioner of GST & Central Excise
 Delhi Zone (Cadre Control)
 C R Building, IP Estate
 New Delhi – 110 002
 r/o H.No.492, Sector 10A, Gurgaon 122001
2. Deepak Kumar, Group B
 Post of Supdt.
 Age 52 years
 s/o Sh. Chander Bhan
 under the Cadre Controlling Authority of
 Chief Commissioner of GST & Central Excise
 Delhi Zone (Cadre Control)
 C R Building, IP Estate
 New Delhi – 110 002
 r/o H.No.419, Sector 4 R K Puram, New Delhi
3. Sharad Kaushik, Group B
 Post of Supdt.
 Age 53 years
 s/o late Shri K S Sharma
 under the Cadre Controlling Authority of
 Chief Commissioner of GST & Central Excise
 Delhi Zone (Cadre Control)
 C R Building, IP Estate
 New Delhi – 110 002



r/o E2-3, First Floor, New Rajender Nagar
New Delhi

O.A. No.599/2020

1. Navin Baral, Group B (Supdt.)
Age 49 years
s/o Shri Uggar Sain
under the Cadre Controlling Authority of
Chief Commissioner of GST & Central Excise
Delhi Zone (Cadre Control)
C R Building, IP Estate
New Delhi – 110 002
r/o A-50A, the East CGHS Ltd. Plot No.99
Sector 54, Gurugram
2. Sanjeev Kumar, Group B (Supdt.)
Age 51 years
s/o Late Shri Upendera Pandit
under the Cadre Controlling Authority of
Chief Commissioner of GST & Central Excise
Delhi Zone (Cadre Control)
C R Building, IP Estate
New Delhi – 110 002
r/o H.No.B-2/306, Satyam Apartment Vasundhara
Enclave, Delhi - 96
3. Baljit Singh Beniwal Group B (Supdt.)
Age 49 years
s/o Shri Uggar Sain
under the Cadre Controlling Authority of
Chief Commissioner of GST & Central Excise
Delhi Zone (Cadre Control)
C R Building, IP Estate
New Delhi – 110 002
r/o Flat No.T 8 101 Taksila Heights,
Sector 37 C, Gurugram
4. Ravinder Singh, Group B (Supdt.)
Age 49 years
s/o Lt. Sh. Ishwar Singh
under the Cadre Controlling Authority of
Chief Commissioner of GST & Central Excise
Delhi Zone (Cadre Control)
C R Building, IP Estate
New Delhi – 110 002
r/o Flat No.206, Plot No.60, Sector 56, Gurgaon



5. Bhudev Gulia, Group B (Supdt.)
 Age 48 years
 s/o Shri Gaja Singh
 under the Cadre Controlling Authority of
 Chief Commissioner of GST & Central Excise
 Delhi Zone (Cadre Control)
 C R Building, IP Estate
 New Delhi – 110 002
 r/o D-27, Greenwood City, Sector 46, Gurugram

6. Sanjeev Kumar, Group B (Supdt.)
 Age 49 years
 s/o Late Shri R K Dhankar
 under the Cadre Controlling Authority of
 Chief Commissioner of GST & Central Excise
 Delhi Zone (Cadre Control)
 C R Building, IP Estate
 New Delhi – 110 002
 r/o A-157, Meena Bagh, New Delhi - 75

7. Sunil Kumar, Group B (Supdt.)
 Age 52 years
 s/o late Sh. Ram Sahay Poddar
 under the Cadre Controlling Authority of
 Chief Commissioner of GST & Central Excise
 Delhi Zone (Cadre Control)
 C R Building, IP Estate
 New Delhi – 110 002
 r/o 277/5, FF Sarswati Street, Sector 5,
 Vaishali, Ghaziabad 201010

8. Pradeep Kumar, Group B (Supdt.)
 Age 49 years
 s/o Late Shri Madan Mohan Singh
 under the Cadre Controlling Authority of
 Chief Commissioner of GST & Central Excise
 Delhi Zone (Cadre Control)
 C R Building, IP Estate
 New Delhi – 110 002
 r/o 172 Shantiketan Aptt Plot No.1, Sector 7
 Dwarka, New Delhi 75

9. Prawin Kumar, Group B (Supdt.)
 Age 51 years
 s/o late Shri Ramashay Singh
 under the Cadre Controlling Authority of
 Chief Commissioner of GST & Central Excise
 Delhi Zone (Cadre Control)
 C R Building, IP Estate



New Delhi – 110 002
 r/o Vikash Kunj, Vikash Puri, New Delhi - 18
 ..Applicants
 (Sri Padma Kumar S, Advocate)

Versus

1. Union of India, through
 The Revenue Secretary
 Govt. of India, Ministry of Finance, Department of
 Revenue, North Block, New Delhi – 110 001
2. The Chairman
 Central Board of Indirect Taxes & Customs
 Ministry of Finance, North Block
 New Delhi – 110 001
3. The Chief Commissioner of GST & Central Excise
 Delhi Zone (Cadre Control)
 C R Building, I P Estate, New Delhi – 110 002
4. The Principal Commissioner
 Delhi North GST & Central Excise
 C R Building, IP Estate, New Delhi – 110 002

..Respondents

(Sri S M Zufiqar Alam, Advocate in O.A. No.598/2020 –
 Sri Sanjay Kumar and Ms. Kalpana Devi, Advocates in
 O.A. No.599/2020)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

The applicants are working as Superintendents in the GST & Central Excise Department of Ministry of Finance. These O.As. are filed with a prayer to declare the action of the respondents in not granting the Grade Pay of ₹5400/- on completion of four years of service in the Grade Pay of ₹4800/-, as illegal and arbitrary; and to



direct them to extend that benefit on completion of four years in the Grade Pay of ₹4800/-.

2. The learned counsel for the parties submit that this very issue was dealt with by the Tribunal in O.A. No.3074/2019 & batch, and through order dated 31.10.2019, the Tribunal directed the respondents to pass orders on the representations made by the applicants, within a period of three months. Reference was made to some orders passed by this Bench as well as the one passed by the Madras High Court.

3. We, therefore, dispose of these O.As. directing the respondents to pass orders on the representations made by the applicants, within three months from the date of receipt of a copy of this order.

4. M.As. shall stand disposed of.

There shall be no order as to costs.

February 28, 2020
/sunil/